

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 8**

**C.A.(CAA)/51(MB)2024**

CORAM:

**SH. PRABHAT KUMAR            JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **08.04.2024**

NAME OF THE PARTIES:    **UNIVERSAL FINE CHEMICALS PRIVATE LIMITED**

Section 230-232, 234 of the Companies Act, 2013

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**ORDER**

**C.A.(CAA)/51(MB)2024**

- 1) Mr. Kamal Lahoty, Ld. Counsel for the Applicant is present.
- 2) Heard Ld. Counsel for the Applicant for a considerable time. Reserved for Orders.

Sd/-

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Vedant Kedare